THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated 15 th June, 2020

No. HCM.II/48/2015-Estt/Pt.II/11: In supersession of notification no. HCM.II/48/2015-Estt/Pt.I/3121 dated 19.08.2016, Hon'ble the Chief Justice of High Court of Meghalaya, in exercise of powers under Section 5 of the Commercial Courts Act, 2015, is pleased to constitute a Commercial Appellate Division of the High Court of Meghalaya consisting of Hon'ble Mr. Justice R.V. More and Hon'ble Mr. Justice W. Diengdoh, for the purpose of exercising jurisdiction and powers conferred on it by the said Act.

By order,

JOINT REGISTRAR (LISTING)

Memo No. HCM.II/48/2015-Estt/Pt.II/11-A Copy to:-

Dated 15th June, 2020

- 1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S. to Hon'ble Mr. Justice R.V. More, Judge, High Court of Meghalaya, Shillong.
- 3. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong.
- 4. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong.
- 5. The P.S to Advocate General/Addl. Advocate General, Meghalaya, Shillong.
- 6. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
- 7. The President/ Secretary, High Court Bar Association, Shillong.
- 8. The P.A to Registrar General, High Court of Meghalaya, Shillong.
- 9. The Secretary to the Govt. of Meghalaya, Law (A) Department, Shillong.
- 10. The Director, Printing and Stationery, Govt. of Meghalaya with a request for publishing the said notification in the next issue of the Official Gazette.
- 11. The District and Sessions Judge, East Khasi Hills District, Shillong.
- 12. The District and Sessions Judge, West Jaintia Hills District, Jowai.
- 13. The District and Sessions Judge, West Garo Hills District, Tura.
- 14. The District and Sessions Judge, Ri Bhoi District, Nongpoh.
- 15. The District and Sessions Judge, West Khasi Hills District, Nongstoin.
- 16. The District and Sessions Judge, East Garo Hills District, Williamnagar.
- 17. The District and Sessions Judge, South West Garo Hills District, Ampati.
- 18. The District and Sessions Judge, South West Khasi Hills District, Mawkyrwat.
- 19. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 20. The Director, Meghalaya State Judicial Academy, Shillong.
- 21. The Assistant Registrar-Stamp Reporter, High Court of Meghalaya, Shillong.

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22. The System Analyst, High Court of Meghalaya, Shillong, with a request to upload the notification on the High Court website.
23. The Court Masters, High Court of Meghalaya, Shillong.
24. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.
25. Notice Board.
26. Office File.

JOINT REGISTRAR (LISTING)

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